

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1356  
TO BE ANSWERED ON 24.07.2017**

**Audit Report of Universities**

**1356. SHRI DEVAJIBHAI G.FATEPARA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry has received an audit report showing financial irregularities from some Central Universities and if so, the details thereof;
- (b) whether a large sum of funds have been allegedly misappropriated as per the audit and if so, the details thereof;
- (c) whether the Government has taken the cognizance of said audit report; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

(a) to (d): The Ministry has received the Inspection Reports of some of the Central Universities indicating the observations of Audit on various matters, including the financial irregularities, from the office of the Principal Director of Audit. The Ministry refers such reports to the concerned Central Universities (CUs) for early settlement of the audit-paras.

The Ministry of Human Resource Development (MHRD) also reviews such audit reports from time to time and instructs the concerned CUs to take adequate corrective measures including to prevent their recurrence. The University Grants Commission vide its D.O. NO. F.6-1/2016(CU) dated 17<sup>th</sup> March 2016 has also issued the instructions to Vice Chancellors of all Central Universities pertaining to improving financial management and strict compliance of rules / procedures in the Central Universities. It is mandatory for all Central Universities to conduct internal audits of their accounts in a time bound manner.

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